

[Shri A. M. Thomas]

(30) S.R.O. No. 439, dated the 30th January, 1958, containing the West Bengal Rice (Movement Control) Order, 1958.

(31) S.R.O. No. 444, dated the 2nd February, 1958.

[Placed in Library. See No. LT-546/58].

**ORDERS ISSUED UNDER ESSENTIAL COM-
MODITIES ACT**

Shri A. M. Thomas: Sir, I beg to lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of each of the following Orders:

- (1) Requisition Orders for Gram served on certain traders in Sriganganagar (Rajasthan).
- (2) Revised Requisition Orders for Gram served on certain traders in Sriganganagar (Rajasthan).

[Placed in Library See No. LT-547/58].

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

(i) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 19th February, 1958, agreed without any amendment to the Criminal Law Amendment Bill, 1958, which was passed by the Lok Sabha at its sitting held on the 12th February, 1958."

(ii) "In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Ancient Monuments and Archaeological Sites and Remains Bill,

1958, which has been passed by the Rajya Sabha at its sitting held on the 17th February, 1958."

**ANCIENT MONUMENTS AND
ARCHAEOLOGICAL SITES AND
REMAINS BILL**

**LAI D ON THE TABLE AS PASSED BY RAJYA
SABHA**

Secretary: Sir, I lay on the Table of the House the Ancient Monuments and Archaeological Sites and Remains Bill, 1958, as passed by Rajya Sabha.

**PETITIONS RE: REPRESENTATION
OF THE PEOPLE ACT AND
INDIAN POST OFFICE RULES**

Secretary: Sir, I have to report the receipt of 2 petitions in respect of the Representation of the People Act, 1951 and the Indian Post Office Rules, 1933.

**DEMANDS FOR SUPPLEMENTARY
GRANTS (RAILWAYS)—1957-58**

The Minister of Railways (Shri Jagjivan Ram): Sir, I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (Railways) for 1957-58.

**PROBATION OF OFFENDERS BILL
REPORT OF JOINT COMMITTEE**

Pandit Thakur Das Bhargava (Hissar): Sir, I beg to present the Report of the Joint Committee on the Probation of Offenders Bill, 1957.

**CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORT-
ANCE**

**RESERVATION OF SEATS FOR SCHEDULED
CASTES**

Shri B. S. Murthy (Kakinada—Reserved—Sch. Castes): Under rule 197 I beg to call the attention of the Minister of Home Affairs to the fol-